

**PROCEEDINGS OF THE HIGH COURT FOR THE STATE OF TELANGANA
:: HYDERABAD ::**

SUB: NATIONAL JUDICIAL ACADEMY, BHOPAL – Nomination of Judicial Officers to participate in Training Programme (SE-05) scheduled from 18.08.2025 to 22.08.2025 at National Judicial Academy, Bhopal – ***Relief Arrangements*** – **ORDERS – ISSUED.**

- READ:**
1. NJA/Dir/SE05-SE08/2025, e-mail from the O/o. Director, National Judicial Academy, Bhopal, dated 31.07.2025 along with the letter of Hon'ble Sri Justice Aniruddha Bose, Former Judge, Supreme Court of India, Presently Director, National Judicial Academy, Bhopal.
 2. High Court's letter in Roc.No.1636/SO/2025, dated 14.08.2025.

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ORDER ROC.NO. 3484/2025 - B.SPL., DATED: 14.08.2025

The High Court is pleased to pass the following order:

The following Judicial Officers mentioned in Column No.2, vide High Court's letter 2nd read above are nominated to participate in Training Programme (SE-05) scheduled from 18.08.2025 to 22.08.2025 at National Judicial Academy, Bhopal.

Sl. No.	NAME AND DESIGNATION OF THE NOMINATED OFFICER	IN-CHARGE OFFICER
(1)	(2)	(3)
1.	ANNARAPU RAVI SHANKAR, Special Judicial Magistrate of First Class for trial of cases under Telangana Prohibition and Excise Act-cum-II Additional Junior Civil Judge, Mahabubnagar.	Special Judicial Magistrate of First Class, (Mobile) Court for trial of cases under PCR Act-cum-I Additional Junior Civil Judge, Mahabubnagar.
2.	SMT BAKKAERA NAGA LAKSHMI, Special Judicial Magistrate of First Class (Mobile) for trial of cases under PCR Act - cum-IV Additional Junior Civil Judge, Khammam.	III Additional Junior Civil Judge-cum-III Additional Judicial Magistrate of First Class, Khammam.
3.	SRI URE SAI PRABHAKAR, I Additional Junior Civil Judge-cum-Special Judicial Magistrate of I Class (Mobile) Court, Medak	Principal Junior Civil Judge-cum-Judicial Magistrate of First Class (Juvenile Court), Medak.
4.	SMT NELLI SARALA RANI, I Additional Junior Civil Judge-cum-I Additional Judicial Magistrate of First Class, Armoor, Nizamabad.	Special Judicial Magistrate of First Class for trial of cases under Telangana Prohibition & Excise Act-cum-IV Additional Junior Civil Judge, Nizamabad.

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The officers mentioned in Column No.3, will be in-charge for the post(s) mentioned in Column No.2, during the period of absence of the officers who are nominated to participate in the said Training Programme.

In case, the officers mentioned in Column No.3, are either on leave or not available for any other reason, the concerned Principal District and Sessions Judge / Unit Head, shall make alternative in-charge arrangements and intimate the same to the High Court for information.

On return from the said Training Programme, the officers mentioned in Column No.2, shall resume charge of their regular post(s) and also the post(s) for which they are holding full additional charge, in any.

- NOTE:**
1. The proceedings placed in the High Court's Web Site <https://tshc.gov.in>. The downloaded copy from the web site is valid for relieving duty and reporting to the Training programme at National Judicial Academy, Bhopal.
 2. The nominated officers are entitled only for actual journey period.



**REGISTRAR GENERAL
FAC. REGISTRAR (VIGILANCE)**

To

1. The Officers and In-charge Officers concerned.
2. The Registrar General, High Court for the State of Telangana, Hyderabad.
3. The Registrar (Administration), National Judicial Academy, Bhadbhada Road, Suraj Nagar P.O., Bhopal-462 044.
4. The Principal District and Sessions Judge, Mahabubnagar
5. The Principal District and Sessions Judge, Khammam
6. The Principal District and Sessions Judge, Medak.
7. The Principal District and Sessions Judge, Nizamabad
8. The District Treasury Officers : Mahabubnagar, Khammam, Medak & Nizamabad
9. The Sub Treasury Officer, Armoor, Nizamabad District.
10. **THE SECTION OFFICERS :**

a) Special Officer Section	b) Vigilance Cell	c) E-Section
d) Work Review Cell	e) O.P.Cell	f) B-Section
g) Accounts Section	h) Computer Section	i) D-Budget Section

High Court for the State of Telangana at Hyderabad.

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